


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI.**

**ORDER**

As approved and directed by the Ld. Principal District & Sessions Judge (HQs), Delhi, it is hereby ordered that Ld. Spl. Railway Magistrate and Ld. Principal Magistrates, Juvenile Justice Board-I,II & III shall hold physical Court/Board from 10:30 AM to 03:30 PM (first session from 10:30 AM to 12:30 PM and second session from 02:00 PM to 03:30 PM) in their respective Court/Boards on every **Tuesday and Friday** during the month of **October-2020**. On other days, the Railway Court /Boards shall conduct proceedings through video conferencing taking up the entire cause list of that day of their respective Court/Boards.

  
30/9/2020

**(ARUL VARMA)**

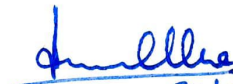
Chief Metropolitan Magistrate  
Central District,THC, Delhi

No. 11010-11048/CMM/Central/DR/2020

Dated 30-09-2020

**Copy forwarded for information and necessary action to:**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
04. The Ld. CMMs, all districts, Delhi/New Delhi
05. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
06. The Administrative Civil Judges, Central District, THC, Delhi
07. The ACMMs/ MMs, Central District, THC, Railway Court, Delhi
08. The Principal Magistrates, JJB-I to III, Delhi/New Delhi
09. The Director of Prosecution, Tis Hazari Courts, Delhi.
10. The Commissioner of Police, Delhi
11. All the DCsP, All Districts, Delhi /New Delhi Delhi.
12. The I G Prison, Tihar Jail, Delhi/New Delhi
13. The Secretaries Bar Associations, THC/PHC/KKD/Rohini/Dwarka & Saket Courts,
14. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi..
17. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi
18. For uploading on centralized Web-site through LAYERS.
19. The video conferencing R. No. 211, Tis Hazari Courts, Delhi.
20. Cash Branch, Tis Hazari Courts, Delhi.
21. Reader to CMM, Central District, Delhi.
22. The Guard File.

  
30/9/2020

**(ARUL VARMA)**

Chief Metropolitan Magistrate  
Central District,THC, Delhi